

(d) Money spent on storage of foodgrains during last three years and current year is as under:

(Amount Rs. in crores)				
Year	2010-11	2011-12	2012-13	2013-14 (RE)
Storage Cost	2180.22	2364.40	2706.55	3463.55

(e) Total foodgrain requirement under National Food Security Act (NFSA) 2013 is estimated at Rs.614.4 lakh tons.

Computerization of PDS

‡439. SHRI PRABHAT JHA:

SHRI VIJAY GOEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the task of full computerization of Public Distribution System (PDS) has been completed;

(b) if so, the details thereof, State-wise;

(c) if not, by when it is likely to be completed;

(d) whether all provisions of the Food Security Law have been implemented; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE):

(a) No, Sir.

(b) and (c) The State/UT-wise status of implementation of Component-I of the Plan Scheme on 'End-to-end Computerisation of TPDS Operations' upto 31.05.2014 is given in Statement (*See below*). As per the timelines under the scheme, digitization of beneficiary database was to be completed by March, 2013 and computerisation of supply-chain management was to be completed by October, 2013 by all States/UTs. The implementation of the scheme is uneven across the country due to delay in finalization of action plans by States/UTs, late submission of their proposals for financial assistance, practical problems faced during implementation, etc. No revised timelines have been prescribed.

(d) and (e) Based on identification of beneficiaries reported by them, allocation of foodgrains under the National Food Security Act, 2013 has been made to ten States and one UT.

‡Original notice of the question was received in Hindi.

Statement-I

Status of Component-I of End-to-end Computerization of TPDS Operations

(as upto 31.05.2014)

States	FPS Data*	Godowns Data*	Ration Card Data*	Online Allocation	Supply Chain	Transparency Portal	Online Grievance	Toll free Number
1	2	3	4	5	6	7	8	9
Andaman and Nicobar Islands	100%	-	100%	In Progress	-	Yes	Yes	Yes
Andhra Pradesh**	100%	100%	100%	Yes	-	Yes	Yes	Yes
Arunachal Pradesh	100%	64%	76%	Few locations	-	Yes	-	Yes
Assam	100%	82%	-	-	-	-	Yes	Yes
Bihar	100%	100%	89%	In progress	In progress	Yes	Yes	Yes
Chandigarh	100%	100%	79%	Not operational	-	Yes	Yes	Yes
Chhattisgarh	100%	100%	100%	Implemented	Implemented	Yes	Yes	Yes
Dadra and Nagar Haveli	100%	100%	57%	-	-	Yes	-	Yes

Daman and Diu	100%	100%	51%	-	-	Yes	-	-
Delhi	100%	n/a	100%	Implemented	Implemented	Yes	-	Yes
Goa	89%	100%	100%	In Progress	In Progress	Yes	-	Yes
Gujarat	100%	100%	100%	Implemented	In Progress	Yes	Yes	Yes
Haryana	100%	100%	100%	Only 4 blocks	-	Yes	Yes	Yes
Himachal Pradesh	100%	100%	-	-	-	Yes	Yes	Yes
Jammu and Kashmir	100%	100%	100%	-	-	-	-	Yes
Jharkhand	100%	100%	98%	3 Districts	-	Yes	Yes	-
Karnataka	100%	100%	100%	Implemented	Implemented	Yes	Yes	Yes
Kerala	100%	100%	100%	-	-	Yes	Yes	Yes
Lakshadweep	100%	100%	90%	-	-	-	-	-
Madhya Pradesh	100%	100%	100%	Yes	In progress	Yes	Yes	Yes
Maharashtra	100%	100%	100%	Implemented	-	Yes	Yes	Yes
Manipur	100%	100%	54%	-	-	-	-	Yes
Meghalaya	100%	100%	-	-	-	Yes	Yes	Yes

Written Answers to

[11 July, 2014]

Unstarred Questions

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1	2	3	4	5	6	7	8	9
Mizoram	100%	100%	65%	-	-	-	-	Yes
Nagaland	100%	100%	-	-	-	Yes	-	Yes
Odisha	100%	100%	2%	Yes	Partially	Yes	Yes	Yes
Puducherry	100%	-	100%	2 divisions	2 divisions	Yes	Yes	-
Punjab	100%	100%	83%	-	-	Yes	-	-
Rajasthan	92%	100%	60%	-	-	-	Yes	Yes
Sikkim	100%	100%	100%	-	-	Yes	-	Yes
Tamil Nadu	100%	100%	100%	Yes	Yes	-	Yes	-
Tripura	100%	100%	80%	-	-	-	-	-
Uttar Pradesh	100%	100%	34%	-	-	Yes	-	Yes
Uttarakhand	100%	100%	-	-	-	Yes	-	-
West Bengal	100%	100%	69%	In 3 districts	-	Yes	Yes	Yes

*Data in most States is in the process of being verified. Some States are to push data in standard format.
 **Includes State of Telangana